

CC no. 60309/16

Mrs. Anuradha Sethi Vs. Mr. Raushan Prakash & Ors.

27-04-2021

Present: AR of complainant Sh. Ashish Kumar in person.

Vide order dt. 05-02-2021 Production warrants were issued against accused No. 1.

Request to produce the accused through VC mode has been received from the concerned Jail.

In view of the Office order dated 19-04-2021 by Hon'ble High Court vide order No. 2/R/RG/DHC/2021 in continuation of Office order No. 256/RG/DHC/2021 dated 08-04-2021, all matters are being adjourned enbloc except urgent matters.

Once normal functioning of court is resumed, fresh production warrants shall be issued against the accused with due intimation to the jail authorities.

Re-notify on 27-05-2021.

Copy of this order be sent to concerned Jail through e-mail.

(AKHIL MALIK)  
Duty MM/EAST/KKD  
27-04-2021

CC no. 60308/16

Mr. Gulshan Sethi Vs. Mr. Raushan Prakash & Ors.

27-04-2021

Present: AR of complainant Sh. Ashish Kumar in person.

Vide order dt. 05-02-2021 Production warrants were issued against accused No. 1.

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